

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3800
ANSWERED ON:19.04.2010
USAGE OF NON-GENUINE SOFTWARE
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there have been threats arising from infected/non-genuine/pirated software which can adversely affect the overall security of Internet network;
- (b) if so, the details thereof; and
- (c) the action taken/being taken by the Government to check such infected and nongenuine software in the country?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI SACHIN PILOT)

(a) and (b): The infected / non-genuine / pirated software can adversely affect the security of Internet. The infected / pirated / non-genuine software compromise the system and become source for spreading malicious software like virus, worm, Trojan or bot infection. The computer system running such software spread the infection at a very fast rate through the Internet. The infected system may also be used to launch cyber attacks onto other computer system /networks.

(c):The Copyright Act was amended so as to check infected and non-genuine software. These amendments provide for simplification of certain concepts and rights, enhancement of penal provisions and collective administration. The Government has also set up a Copyright Enforcement Advisory Council, including representatives of leading copyright agencies and organizations to review the progress of enforcement of the Copyright Act periodically and advise the Government regarding measures on policy and implementation for improving the enforcement of the Act. Government agencies, NASSCOM officials, police and various other law enforcement agencies are committed to enforce copyright laws and eradicate the menace of software piracy. Further, instructions have been issued to various Government Departments to only use legal copies of software.

Government has been supporting Anti-Piracy campaign of NASSCOM which includes

- (i) Strict implementation of Code of Conduct for member companies of NASSCOM,
- (ii) Distribution of brochures and stickers explaining about "Software Piracy and the Law;
- (iii) Anti Piracy Billboards, Hotline for piracy complaints.

The Government has set up Indian Computer Emergency Response Team (CERT-In), which has taken several steps for preventing security incidents arising due to malicious code software.